

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 105 (ND)/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2018**

**NAME OF THE COMPANY: Mr. Gobinder Singh Chopra &Ors Vs. M/s Mr. Preminder Singh & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

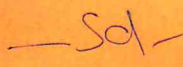
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner:	Counsel for the petitioner.		
	For the Respondent:	Ms. Nishtha Khurana, S. Santanam Swaminadhan, Kritika Bhadwaj, Advocates for R-1 to 4. Mr. Arun Kathpalia, Sr. Advocate with Mr. Deepak Agarwal, Advocate for R-6		

**ORDER**

At the request of petitioner, renotify this case on 22<sup>nd</sup> May, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**